



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Sh. Naveen Kumar, JA (EC: 30081307) posted in the Office of Chairman (IT & Digitization), DDC transferred vide order No. F.97(30-II)/P&T/ Admn.II (HQs)/2025/ 66200-66285 dated 17.12.2025 is hereby '**deemed relieved**' from Office of Chairman (IT & Digitization), DDC with the directions to join his duties as Ahlmad in the court of Sh. Vineet Kumar, Ld. ASJ-02 (West), Tis Hazari Courts forthwith, failing which appropriate disciplinary action will be taken against him without any further notice.

Note: Non-compliance of the orders or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice.

Chandna

(Anju Bajaj Chandna)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No.F.97(30-I)/P&T/Admn.II(HQs)/2026 3297-3312 Dated, Delhi the 19 JAN 2026

Copy forwarded for information and necessary action to:

1. The Officers/Officers-in-Charge concerned, Delhi/New Delhi.
2. PS to the undersigned.
3. The Sr. Accounts Officer / Accounts Officer, Delhi/New Delhi.
4. The DDOs, Accounts Branches concerned, Delhi / New Delhi.
5. The A.O.(J)/Branch-in-Charge, Administration Branch, Delhi/New Delhi
6. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action / updation as per rules.
7. The Dealing Assistant (Leave Seat), Admn. Branch concerned, Delhi/New Delhi.
8. The Dealing Assistants, ACR Cell (HQs), Delhi.
9. The Dealing Asst., Website Committee, THC with the directions to upload the order on the 'Employees Corner' (on Website).
10. For uploading on LAYERS.
11. The officials concerned for immediate compliance.

Chandna

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi